to Questions

ment Departments who place firm indents. There is no objection to our entertaining demands for sale to public, if necessary, foreign exchange is made available by the indentor.]

हाईकोटी के काम करने के दिन

*३६४. श्री राम सहाय: क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि क्या श्रासाम, कलकता, मैसूर भीर पटना के हाईकोटों ने यह सुझाव स्वीकार कर लिया है कि हाईकोटें की खुट्टियों तथा अवकाश को अविव को इस प्रकार निश्चित किया जाये जिससे कि एक वर्ष में काम करने के लिए २१० दिन नियत रहें; भीर यदि नहीं तो उसके क्या कारण हैं?

t [Working Days for High Courts

•394. Shri RAM SAHAI: Will the Minister of Home Affairs be pleased to state whether the High Courts «f Assam, Calcutta, Mysore and Patna have accepted the suggestion that the holidays and periods of vacation of a High Court should be so fixed as to ensure 210 working days in a year, and if not, what are the Teasons therefor?]

गृह-कार्य मंत्री (श्री गोविन्द बल्लभ पंत): भासाम श्रीर पटना के उच्च न्याया-लयों ने चानू वर्ष में भ्रपने काम करने के दिनों की संख्या को २१० तक दढ़ाने के प्रस्ताव को स्वीकृत कर लिया है। मंसूर श्रीर कलकता के उच्च न्यायालयों के सम्बन्ध में मामला श्रमी विचाराशीन है।

t[THE MINISTER OF HOME AFFAIRS (SHRI GOVTND BALLABH PANT): The Assam and Patna High Courts have accepted the suggestion to increase their number of working days to 210 in the current year. As regards the High Courts of Calcutta and Mysore, the matter is still under consideration.]

t[] English translation. 196 R.S.—3.

*395. Shri P. L. KUREEL TALIB: Will the Minister of HOME AFFAIRS be pleased to state whether Government have received any communication, memorandum or charter of demands from the Socialist Party of India or from Dr. Ram Manohar Lohia in connection with the Civil Disobedience Movement which is to be launched on 1st of May, 1960?

THE MINISTER OF HOME AFFAIRS (SHRI GOVTND BALLABH PANT): No.

M/s. R. AKOOJEE JADWET & Co. OF THE NICOBAR ISLAND

•396. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister of HOME AFFAIRS be pleased to refer to the answer given to Starred Question No. 8 in the Rajya Sabha on the 6th April, 1960 and state;

- (a) what is the name of the ship run by M/s. R. Akoojee, Jadwet & Co. for passenger service in the Nicobar Island ports and whether that ship possesses necessary certificate to" carry passengers;
- (b) whether the licence granted to this firm is in the standard form of trading licence under the Protection of Aboriginal Tribes Rules; and
- (c) whether the licensee firm has purchased copra for theii oil mill at Dundas Point, under the authority of their trading licence?

THE MINISTER OF HOME AFFAIRS (SHRI GOVTND BALLABH PANT); (a) The company carries passengers in ports Car Nicobar and Nancowrie. For this they employ harbour launches to ply between ships in anchorage and the shore.

- (b) Yes.
- (c) No.